

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 642 of 2019

IN THE MATTER OF:

P.M. Mahendran

...Appellant

Versus

Tharuvai Ramachandran Ravichandran & Ors.

...Respondents

Present:

**For Appellant: Mr. Kathiravan Narayanassamy and Mr. R. Prabhakaran,
Advocates.**

For Respondents:

ORDER

11.09.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **14th October, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

sa/sk